

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

|                                  |                                     |
|----------------------------------|-------------------------------------|
| TRANSFER PETITION NO.            |                                     |
| COMPANY PETITION/APPLICATION NO. | CA/76/252/HDB/2017                  |
| NAME OF THE COMPANY              | Arete Power & Infra Private Limited |
| NAME OF THE PETITIONER(S)        | Arete Power & Infra Private Limited |
| NAME OF THE RESPONDENT(S)        | Registrar of Companies Hyderabad    |
| UNDER SECTION                    | 252                                 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No.                 | Signature   |
|------------------------|-------------|--|-------------|
| K.CH. VENKAT RAO       | PCS         | evenkat.venkat@gmail.com<br>9848424304 | [Signature] |
| DR. SVRAMA KRISHNA     | Adv.        | svramakrishi@gmail.com<br>9848424304   | [Signature] |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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CA disposed of by separate orders.

  
Member (T)  
Bm

  
Member (J)